

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2016 &
IA NOS. 342 & 346 OF 2018**

Dated : 26th March, 2018

**Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Meghalaya Power Distribution Corporation Ltd.	...	Appellant(s)
Vs.		
Meghalaya State Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R-1

ORDER

The learned counsel, Ms. Sakie Jakharia, appearing for the Appellant submitted that this matter may kindly be posted on 12.04.2018 for hearing to enable her to take latest instructions in the matter and make her submissions.

The submission made by the learned counsel appearing for the parties, as stated above, place on record.

List this matter on 12.04.2018, as agreed by the counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Pr/kt

(Justice N.K. Patil)
Judicial Member